

LOK SABHA DEBATES

LOK SABHA

Wednesday, July 24, 1991/
Sravana 2, 1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

MEMBER SWORN

SHRI P. C. THOMAS (Muvattupuzha)

11.02 hrs.

OBITUARY REFERENCES

[*English*]

MR. SPEAKER: Honourable Members. I have to inform the House of the sad demise of two of our former colleagues, namely, Shri Bhakt Darshan and Shri Shankar Dayal Singh.

Shri Bhakt Darshan represented Garhwal constituency of Uttar Pradesh successively for four terms during First, Second, Third and Fourth Lok Sabha between 1952-70.

Educated at Shantiniketan, Shri Bhakt Darshan joined the freedom struggle at an early age and suffered imprisonment for several years.

He was a noted parliamentarian and an educationist as well. As a Union Minister during 1963-71 he held with distinction various important portfolios.

During his long public life, Shri Bhakt Darshan took keen interest in the development of Garhwal and was associated with several organizations connected with the development of the region.

He was deeply involved in the promotion of Hindi and was intimately connected with various social and cultural organisations.

A promoter of healthy journalism, he was founder Editor of 'Karma Bhumi', a Hindi weekly. He had two publications—'Suman-Smriti-Granth' and 'Garhwal-Ki-Diwangat Vibhutiyan' to his credit.

A renowned and dedicated social and political worker, he truly believed in the Gandhian way of life and organised the Kasturba Gandhi National Memorial Fund. He worked relentlessly for the welfare of ex-servicemen and serving soldiers and also established Azad Hind Fauj Relief Fund.

Shri Bhakt Darshan passed away on 30 April, 1991 at the age of 79.

Shri Shankar Dayal Singh was a member of Eighth Lok Sabha during 1984-89, representing Dhanbad constituency of Bihar.

Earlier he had been a member of Bihar Legislative Council and Bihar Legislative Assembly for several years. He was a member of the State Council of Ministers for several years and held various portfolios with distinction.

An active political and social worker, he vigorously worked for the spread of education and established several educational institutions.

Shri Singh actively participated in the proceedings of the House and his contributions were much appreciated.

He passed away on 14 July, 1991, at the age of 66.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

The Members then stood in silence for a short while

11.05 hrs.

ORAL ANSWERS TO QUESTIONS

[Translation]

Atomic power plants

*121. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) the details of Atomic Power Plants proposed to be set up during the Eighth Five Year Plan; and

(b) the steps taken to prevent any mishap like that which occurred in Chernobyl?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) A Statement is laid on the Table of the House.

STATEMENT

(a) The Eighth Five Year Plan period and outlays are yet to be finalised. Apart from units already in operation, the second unit at Narora and 2×220 MWe units at Kakrapar will be commissioned and the units 3 & 4 at Rajasthan (2×220 MWe) and Kaiga 1 & 2 (2×220 MWe) will reach an advanced stage of construction during the Plan period. It is proposed to start construction of 4×220 MWe units at Kaiga (Kaiga 3 to 6), 2×500 MWe units at Tarapur (TAPP 3 & 4) 2×500 MWe units at Rajasthan (RAPP 5 & 6) and 2×1000MWe units at Kudankulam during the Plan period subject to

project financial sanction and availability of funds. A clear position will emerge regarding new units after the finalisation of the Eighth Five Year Plan.

(b) Accident of the type that occurred at Chernobyl, was specific to the RBMK type reactors and due to special circumstances under which it was operated at that time. This cannot happen to our reactors under well regulated operating conditions. In the light of Chernobyl accident, detailed reviews carried out by the Department of Atomic Energy, have established the adequacy of the safety of Indian Nuclear Power Reactors. As a matter of abundant caution, emergency preparedness plans at operating stations have been strengthened.

SHRI BHOGENDRA JHA: Sir, the statement which is laid on the Table of the House narrates a few projects already under construction and a few projects which are to be undertaken with the clarification that the finalisation of the Eighth Five Year Plan may alter the position of the proposed units. I would like to know from the Minister about the present and the proposed plants and also the plants which are already under way. What is the result up-till now with regard to the cost and the actual output-total generation—of smaller units with a capacity of 200 Megawatts, bigger units with a capacity of 500 Megawatts and still bigger units of a larger capacity? I would also like to know whether or not it would be more expedient to get more and better power from bigger units, smaller units or medium units. I feel that Bihar and other areas have yet been neglected in this regard. Whatever may be the compulsions, why is Bihar neglected? If it is not so, is it proposed to include Bihar also in the category of States for locating nuclear power plants. We have been hearing now and then that a part of the Uranium had been passed on to our neighbours. Will Bihar also be included in that category?